

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.02.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
2.	Comp. App. (AT) No. 131 of 2021	Bonita Rakesh Dhawan Vs. Rakesh Kumar Dhawan & Ors.	Ashima Mandla	Jatin Kumar-R1 & R2

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 834 of 2020	Orchid Tower Owners Association Vs. Martin Burn Constructions Ltd.	Sunil Goyal	Shatadru Chakraborty
4.	Comp. App. (AT) No. 97 of 2021 & I.A. No.1793 of 2021	Internex Poly Pvt Ltd. (Formerly Known as Shubhnil Yarns Pvt. Ltd.) Vs. Gangotri Infrastructure Pvt. Ltd.	Satyan S. Israni	
5.	Comp. App. (AT) No. 125 of 2021	Vivid Solutions Pvt. Ltd. & Ors. Vs. Mukesh Jain & Ors.	Anand Dilip Landge	Vinit Trehan Vimal Kriti Singh Siddhartha-R1, 2 & 3

For Hearing

6.	Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
7.	Comp. App. (AT) (Ins) No. 593 of 2021	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri

8.	Comp. App. (AT) (Ins) No. 656 of 2021	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishab Jain
9.	Comp. App. (AT) (Ins) No. 659 of 2021	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3
10.	Comp. App. (AT) (Ins) No. 694 of 2021	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri
11.	Comp. App. (AT) (Ins) No. 703 of 2021	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishabh Jain-R3 Gaurav Katiyar-RP
12.	Comp. App. (AT) (Ins) No. 736 of 2021	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
13.	Comp. App. (AT) (Ins) No. 912 of 2021	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2
14.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel
15.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	Swaralipi Deb Roy Rajeev Kumar Gupta-R1-R3 & R5 Mohit Gulati-R4

02:00 PM

For Hearing

16.	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors. With	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
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17.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
18.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
19.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
20.	Comp. App. (AT) (Ins) No. 1061 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
21.	Comp. App. (AT) (Ins) No. 1063 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
22.	Comp. App. (AT) (Ins) No. 66 of 2022	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar